

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 2<sup>nd</sup> August, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Appeal No. 21/2017 (M.A. No. 929/2017)	M/s R. B. Traders Vs. Central Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant
2.	Original Application No. 469/2017	Lord Krishna Residents Welfare Association Vs. Municipal Corporation Gurgaon & Ors.	Mr. Aagney Sail, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 141/2017	M/s. Virgo Realtors (P) Limited Vs. Union of India & Ors.	Mr. P. C. Hari Kumar, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for R-2, 4 & 5 Ms. Sakshi Popli, Adv. for SEIAA
<b>FOR HEARING</b>			
4.	<b>Execution Application No. 05/2017</b> (M.A. No. 540/2017, M.A. No. 541/2017, M.A. No. 547/2017, M.A. No. 548/2017, M.A. No. 628/2017 & M.A. No. 839/2017) <b>IN</b> O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Advs.
5.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6 Mr. Pawan Upadhayay, Adv. for R-7
6.	Original Application No. 369/2017	Rajesh Parihar Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurab Rajpal, Adv. for State of Rajasthan & RSPCB
7.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-5 Ms. Avish Ahlawat, Adv. Mr. Mukesh Verma, Adv. Mr. A. K. Prasad, Adv.

8.	Original Application No. 100/2016 (M.A. No. 194/2016, M.A. No. 546/2016 & M.A. No. 320/2017)	Gram Sarai Vikas Samiti (Regd.)  Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Dr. Abhishek Atrey, Adv.
9.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena  Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
10.	Original Application No. 658/2016 (M.A. No. 1234/2016 & M.A. No. 627/2017)	Rajpal Singh Yadav  Vs. Ministry of Environment & Forests & Ors.	Mr. Kaushal Yadav, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. Sandeep Singh, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Ms. Bhavana Dahoon, Adv. for NHAI Ms. Niharika, Adv. for R-6 Mr. Saurabh S., Adv. for R-7 Ms. Shristhi Kaul, Adv. for R-9 Ms. Shreya Mehta, Adv. for R-10 & 11
11.	Original Application No. 379/2016 (M.A. No. 653/2017 & M.A. No. 725/2017)	Ganga Kunj Apartment (Doon East Park) Society  Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant  Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh Verma, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Vinay Garg, Adv. for R-4 Mr. Manish Kumar, Adv. for Municipal Corporation
12.	<b>Original Application No. 375/2016</b> (Earlier O.A. No.308/2015) <b>(Noticee DMRC)</b>	Kaushambi Apartments Residents Welfare Association (KARWA)  Vs. UP Pollution Control Board & Ors.	Ms. Bhumika Kapoor, Adv. for Applicant  Mr. Pradeep Misra, Adv. for R-1 Ms. Rachna Golcha, Adv. for R-2 Mr. Abhishek Yadav, Adv. for State of UP Mr. Eram Khan, Adv. for DTC Mr. D. Rajeshwar Rao, Adv. for R-3 & 7 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. A. D. N. Rao, Adv. for DMRC Ms. Garima Prasad, Adv. for R-8 Mr. Vibhav Misra, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA Mr.D.Rajeshwar Rao, Adv. for Delhi Police Mr.Tarunveer Singh Kehar,Adv. for GNCTD
13.	<b>Original Application No. 377/2016</b> (Earlier O.A. No.308/2015)	Kaushambi Apartments Residents Welfare Association (KARWA)  Vs. UP Pollution Control Board & Ors.	Mr. Rohit Raj Sachan, Adv. for Nagar Nigam, Ghaziabad, U.P. (R-5)
14.	M.A. No. 716/2016, M.A. No. 1493/2016 & <b>M.A. No. 914/2017</b> in Original Application No. 308/2015	Kaushambi Apartments Residents Welfare Association (KARWA)  Vs. UP Pollution Control Board & Ors.	Mr. Ajay Kohli, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-1 Mr. Abhishek Yadav, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Pratik Yadav, Adv. for Applicant in M.A. No. 914/2017

15.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae)  Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.
16.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Mr. Saurabh Sharma, Adv. Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv.

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